

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, SPECIAL BENCH (COURT - II)

Item No. 227
(IB)-1238(ND)2019

IN THE MATTER OF:

M/s. Arcee Trading Corporation ... Applicant/Petitioner

Versus

M/s. Dev Landcon Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 16.12.2020

CORAM:

SHRI. B. S. V. PRAKASH KUMAR,
HON'BLE ACTG. PRESIDENT

SHRI. L.N. GUPTA,
HON'BLE MEMBER (TECHNICAL)

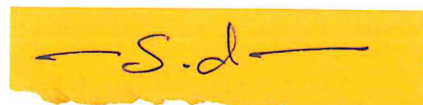
PRESENT:

For the Applicant : None

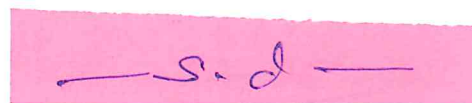
For the Respondent : None

ORDER

List on 11.01.2021.



(B. S. V. PRAKASH KUMAR)
ACTG. PRESIDENT



(L. N. GUPTA)
MEMBER (TECHNICAL)